

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:7468
ANSWERED ON:15.05.2002
VSAT SERVICES
RAVINDRA KUMAR PANDEY

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Very Small Aperture Terminal (VSAT) services has shifted to revenue share regime for Wireless Planning and Coordination (WPC) charges;
- (b) if so, the details thereof;
- (c) if not, the reasons for not shifting to revenue share; and
- (d) the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SIKDAR)

- (a) to (d): The WPC charges for VSAT services are charged on fixed rate basis so far. The proposal for shifting to revenue sharing regime is under examination. The decision in this issue is likely to be taken in about six months.